## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/02/2018 AT 12.00 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/688/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: SUNFLAG IRON AND STEEL CO. LTD

NAME OF THE RESPONDENT(S)

: EL FORGE LTD

**UNDER SECTION** 

: 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

A-R. Praderp Akila-S.

2. S. Sathiyanarayanan : Coursel for ppplicant

for ... Raelha

## ORDER

Counsel for both the parties present. Counsel for the Applicant submitted that the parties are exploring the possibilities of the settlement and prayed for more time. At request, the time is enlarged. Put up on 28.02.2018 at 10.30 AM.

> (CH.MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)